

-4-

25.1.91

SPM 2ND

Mr. PS Biju for applicant
Mr. P. Madhusoodhanan
for respondents

At the request of the
learned Counsel for the applicant
list for final hearing on 18.2.91

Am

by Sd/-

25.1.91

18-2-91

SPM & AVH

Mr PS Biju for applicant
Mr NN Sugunapalan, SCGSC for respondents

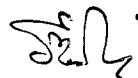
ORDER

When this case was taken up for arguments in presence of the learned counsel for the parties, the learned counsel for the applicant prayed that he may be allowed to withdraw this application with liberty to make representation to the competent authority about the reliefs claimed in this original application. The learned counsel for the respondents has no objection to the request being granted.

Accordingly this original application is closed as withdrawn with liberty to the applicant to file a representation, if so advised, to the competent authority about the reliefs claimed in this original application.



(AV HARIDASAN)
JUDICIAL MEMBER



(SP MUKERJI)
VICE CHAIRMAN

18-2-1991

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